

**FORM A**  
**PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF  
NAKODA FRUIT PRODUCTS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	NAKODA FRUIT PRODUCTS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/06/2001
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U15110MH2001PTC132368
5.	Address of the registered office and principal office (if any) of corporate debtor	F.N.64 ABC India Ltd. Near Telephone Office, Nagpur, Nagpur City, Maharashtra, India 440002
6.	Insolvency commencement date in respect of corporate debtor	13-10-2023 (IRP appointed vide order dated 13-10-2023 and order received on 14-10-2023)
7.	Estimated date of closure of insolvency resolution process	10-04-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Varun Vashisht IP Reg. No - IBBI/IPA-001/IP-P-01919/2020-2021/13141
9.	Address and e-mail of the interim resolution professional, as registered with the Board	R-8, South Extension Part 2, South, National Capital Territory of Delhi – 110 049 Email: <a href="mailto:cavarunvashisht@gmail.com">cavarunvashisht@gmail.com</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	R-8, South Extension Part 2, South, National Capital Territory of Delhi – 110 049 Email: <a href="mailto:cirp.nakodafruitproducts@gmail.com">cirp.nakodafruitproducts@gmail.com</a>
11.	Last date for submission of claims	27-10-2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives Are available at:	(a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Nakoda Fruit Products Private Limited on 13-10-2023 and appointed Interim Resolution Professional (IRP), through same order.

The creditors of Nakoda Fruit Products Private Limited are hereby called upon to submit their claims with proof on or before 27-10-2023 to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

*Varun Vashisht*



Varun Vashisht

Interim Resolution Professional

IP Reg. No - IBBI/IPA-001/IP-P-01919/2020-2021/13141

Validity of AFA Upto: 24.07.2024

Date: 15-10-2023

Place: Delhi

FORM A PUBLIC ANNOUNCEMENT (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
FOR THE ATTENTION OF THE CREDITORS OF NAKODA FRUIT PRODUCTS PRIVATE LIMITED	
RELEVANT PARTICULARS	
Name of corporate debtor	NAKODA FRUIT PRODUCTS PRIVATE LIMITED
Date of incorporation of corporate debtor	15/06/2001
Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
Corporate Identity No./Limited Liability Identification No. of corporate debtor	U15110MH2001PTC132368
Address of the registered office and principal office (if any) of corporate debtor	FN/64 ABC India Ltd. Near Telephone Office, Nagpur, Nagpur City, Maharashtra, India 440002
Insolvency commencement date in respect of corporate debtor	13-10-2023 (IRP appointed vide order dated 13-10-2023 and order received on 14-10-2023)
Estimated date of closure of insolvency resolution process	10-04-2024
Name and the registration number of the insolvency professional acting as interim resolution professional	Mr. Varun Vashisht IP Reg. No - IBB/IPA-001/IP-P-01919/2020-2021/13141
Address and e-mail of the interim resolution professional, as registered with the Board	R-8, South Extension Part 2, South, National Capital Territory of Delhi - 110 049 Email : cvarunvashisht@gmail.com
Address and email to be used for correspondence with the interim resolution professional	R-8, South Extension Part 2, South, National Capital Territory of Delhi - 110 049 Email : cnp.nakodafruitproducts@gmail.com
Last date for submission of claims	27-10-2023
Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of a corporate insolvency resolution process of the Nakoda Fruit Products Private Limited on 13-10-2023 and appointed Interim Resolution Professional (IRP), through same order.

The creditors of Nakoda Fruit Products Private Limited are hereby called upon to submit their claims with proof on or before 27-10-2023 to the Interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. Financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals set against entry No.13 to act as authorised representative of the class [NA] in Form CA. **Submission of false or misleading proofs of claim shall attract penalties.**

Sd/-  
Date : 15-10-2023  
Place : Delhi

Varun Vashisht  
Interim Resolution Professional  
IP Reg. No - IBB/IPA-001/IP-P-01919/2020-2021/13141  
Validity of AFA Upto: 24.07.2024

**Careers**

**A Recruitment Supplement Every THURSDAY in The Indian Express, The Financial Express & Loksatta Advtg. Details Contact 0712-2236897 0712-2236873**

**SOUTH EAST CENTRAL RAILWAY**  
**E-AUCTION NOTICE FOR PARKING STAND CONTRACTS**  
**Work Description : - E-Auction for allotment of Two Wheelers and Four Wheelers parking stand contracts at BJRI Railway Stations.**

E-Auction has been invited for the work of two wheelers and four wheelers parking stand contracts at Bijuri Railway Station. The catalogue has already been published on the IREPS Website (<https://www.ireps.gov.in>). The details are as follows:-

Catalogue No.	Category	Auction Date & Time	Lot No.	Lot Description	Contract Period
BSP-PARK-BJRI3	(Parking-Mixed)	25-10-23 15:00:00	PARKING-BSP-BJRI-MX-26-23-1	Parking Lot for Two Wheelers and Four Wheelers at circulating area in Bijuri Railway Station.	1096 Days

CPR/10/250 Assistant Commercial Manager, S.E.C. Railway, Bilaspur  
South East Central Railway @secrail

**SHRADHA AI TECHNOLOGIES LIMITED**  
(Formerly known as Shradha Industries Limited)  
CIN : L51227MH1990PLC054825  
Registered Office : 1st floor, 345, Shradha House, Kingsway Road, Nagpur - 440001, Maharashtra, India  
Email ID : shradhaindustriestelimited1@gmail.com,  
Website : <https://shradhatechnologies.com/> | Phone No. : 0712-6617181/82

**NOTICE OF 3RD EXTRA ORDINARY GENERAL MEETING, REMOTE E-VOTING INFORMATION**

NOTICE is hereby given that

- The 3rd Extra Ordinary General Meeting (EOGM) of 2023-24 of the Members of the Company will be held on Monday, 06th November, 2023 at 11.30 a.m. through Video Conferencing (VC)/ Other Audio Visual Means (OAVM) in compliance with the General Circulars dated April 08, 2020, April 13, 2020 and May 05, 2020, January 13, 2021 and May 5, 2022 and 28th December 2022 and 25th September 2023 (collectively referred to as "MCA Circulars") issued by the Ministry of Corporate Affairs and Circular No. SEBI/HO/CFD/CMD1/CIR/P/2020/79 dated May 12, 2020 read with circular No. SEBI/HO/CFD/CMD2/CIR/P/2021/11 dated, January 15, 2021 and May 13, 2022 (collectively referred as "Circulars") issued by the Securities Exchange Board of India ("SEBI") without presence of physical quorum to transact the business as set out in the Notice of the Extra Ordinary General Meeting.
- Electronic copies to the Notice of 3rd Extra Ordinary General Meeting (EOGM) of 2023-24 have been sent to the members whose email-ids are registered with the Depositories/Company. The same is also available on the Company's website at [www.shradhatechnologies.com](http://www.shradhatechnologies.com) and website of the Stock Exchange i.e. Metropolitan Stock Exchange of India at [www.msei.in](http://www.msei.in) and BSE at <https://www.bseindia.com/>.
- Members whose email address is not registered with the Company/ Depository Participant(s) (OR) Members who wish to update their email address are requested to get the same registered/updated by following procedure given below:
  - Members holding shares in demat form can get their email address registered/updated by contacting respective Depository Participant.
  - Members holding shares in physical form may send an email request to the Company's Registrar and Share Transfer Agent, Skyline Financial Services Pvt. Ltd. along with a signed scanned copy of the request letter providing the email address and mobile number.
- Members will be able to cast their vote electronically on the businesses as set forth in the Notice of the EOGM either remotely (during e-voting period) or during the EOGM when window for e-voting is activated upon instructions of the Chairman. The instructions for joining the EOGM and the manner of participation in the remote electronic voting or casting vote through e-voting system during the EOGM has been provided in the Notice of EOGM. Member's participating through VC/OVAM facility shall be counted for the purpose of reckoning the quorum under Section 103 of the Companies Act 2013.
- In compliance with the provisions of Section 108 of the Companies Act, 2013 read with Rule 20 of the Companies (Management and Administration) Rules, 2014 as amended from time to time and Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, the Company is pleased to provide remote e-voting facility to its members, to vote from a place other than venue of the EOGM. The Company has engaged the Services of Central Depository Securities Limited ("CDSL") to provide e-voting facilities to its members, to cast their vote in a secure manner.
- Those members who shall be present in the EOGM through VC/OVAM facility and had not casted their votes on the Resolutions through e-voting or otherwise not barred from doing so, shall be eligible to cast vote through remote e-voting system during the EOGM. The members who have casted their votes by remote e-voting prior to the EOGM may also attend/participate in the EOGM through VC/OVAM facility but shall not be entitled to cast their votes again.
- The remote e-voting period commences on Friday, 03rd November, 2023 at 9.00 a.m. and will end on Sunday, 05th November 2023 at 5.00 p.m. The e-voting module shall be disabled by CDSL for voting thereafter. The Members of the Company, holding Equity Shares in dematerialized (demat) form as well as in physical form, as on cut-off date of Monday, 30th October 2023 may cast their vote electronically on Special Business(es) as set out in the Notice of 03rd Extra Ordinary General Meeting through electronic voting system of Central Depository Services (India) Limited (CDSL).
- CS Riddhita Agrawal, Company Secretary in Practice, Mumbai (Membership No. FCS 10054, Certificate of Practice No. 12917 & Peer Review Certificate No. 1838/2022) has been appointed as the Scrutinizer to scrutinize the voting and remote e-voting process in a fair and transparent manner.
- In case of any queries/grievances relating to voting by electronic means the Shareholders may refer the Frequently Asked Questions ("FAQ") and e-voting manual available on CDSL Website under Help Section or write an e-Mail to [helpdesk.evoting@cdslindia.com](mailto:helpdesk.evoting@cdslindia.com)

For Shradha AI Technologies Limited  
(Formerly known as Shradha Industries Limited)  
Sd/-  
CS Harsha Bandhekar  
Company Secretary  
ICSI Membership No. ACS 54849

Date : 13<sup>th</sup> October, 2023  
Place : Nagpur

**POSSESSION NOTICE**  
**EDELWEISS ASSET RECONSTRUCTION COMPANY LTD.**  
CIN: U67100MH2007PLC174759  
Retail Central & Regd. Office: Edelweiss House, Off CST Road, Kalina, Mumbai 400098

Whereas, The Authorized Officer of the Secured Creditors under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest (Act), 2002 and in exercise of powers conferred under Section 13(12) read with (Rule 3) of the Security Interest (Enforcement) Rules, 2002 issued a demand notice as mentioned below calling upon the borrowers to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice.

Thereafter, the Secured Creditors have assigned the financial assets to Edelweiss Asset Reconstruction Company Limited also as its own/acting in its capacity as trustee, herein after referred as EARC under Sec.5 of SARFAESI Act, 2002 is more specifically mentioned below. EARC has stepped into the shoes of the Secured Creditors and all the rights, title and interests of the Secured Creditor with respect to the financial assets along with underlying security interests, guarantees, pledges have vested in EARC in respect of the financial assistance availed by the Borrower and EARC exercises all its rights as the secured creditor.

The borrower having failed to repay the amount, notice is hereby given to the Borrower(s), Co-Borrower(s) & Guarantor(s) and the public in general that the undersigned being the Authorised Officer of Edelweiss Asset Reconstruction Company Limited has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002 on the mentioned against each property.

Sl No	Loan Account Number/ Borrower and Co-Borrower	Demand Notice date and Amount	Trust Details	Date of Possession	Symbolic/Physical Possession
1.	Loan Account No: LNAAGSTH000060043 & LNAAGSTH000061450. 1. Sandhyarani Padmakar Shende ("Borrower") 2. Padmakar Chindhuji Shende ("Co-Borrower")	09-04-2021 & ₹ 24,97,206.55	Edelweiss Housing Finance Limited & EARC TRUST SC-418	12.10.2023	Physical Possession
2.	Loan Account No: LNAAGLP000034183 1. Mr. Ashok R Mehere ("Borrower") 2. Vaishali Ashok Mehere (Co-Borrower)	09-04-2021 & ₹ 15,15,780.94/-	Edelweiss Housing Finance Limited & EARC TRUST 447	13.10.2023.	Physical Possession
3.	Loan Account No: 1173930 1) M/s. Rajdhani Bazar (Borrower) 2) Kanchan Sunil waswani, 3) Mukesh Hundraj Waswani, 4) Shym Hunrajmal Waswani, 5) Sunil Hundrajmal Waswani, 6) Vijay Hundrajmal Waswani (Co-borrowers)	08-06-2022 & ₹ 77,66,471/-	HDB Financial Services Limited. & EARC TRUST SC-482	10.10.2023	Physical Possession

**Schedule of the Property:** All That Piece And Of The Property S. No 112/2, Plot No.26b Gram Panchayat House No.292, M.S. No.112, P.H. No.16, Kh. No.167 (Old) & 112/2 (New), Admeasuring Land Area 831.25 Sq.Ft. Adopted, Built Up Area 1160 Sq.Ft. Kamptee Road, Mouza Yerghed Within Limits Of G.P. Yergheda, Bhushan Nagar, New Yergheda Bhushan Nagar, Tah-Kamptee, Dist.Nagpur, Pin-441002. East: Kharsa No-112/1 West: Plot Remeaning Portion House To Be Sold. South: 25 Ft. Wide Layout Road North: Plot No.27

**Schedule of the Property:** All That Piece And Parcel Of The Property Bearing Corporation House No.504-Ka-2, Unit No-B-7, Lower Ground Floor "Sagata Complex" Admeasuring 17,948 Sq.Ft. (Super Build Up 21,537 Sq. Mtr. / 231,824sq.Ft.) City Survey No.21/1, Kh.No.15/7, Sheet No-187/1/14, Near Lumbani Nagar, Ward No- 74, Mouza Jaitala Hingana Road, Tahsil & District Nagpur-440016 Bounded As: On The East: Plot Of Godeshwar On The West: Shivalki Complex On The North: Hingana Road On The South: Unit No-B-8

**Schedule of the Property:** All That Piece And Parcel Of Land Bearing Nazul Plot 105,106, 107, 108, Block No.8, Admeasuring Area Of 1492 Sq.Fts In Bearing City Survey No. 267, Sheet No.9, Corporation House No.910, Ward No.58, Mouza : Jaripatka, Tah And Dist : Nagpur And With R.C.C Construction Covering A Built Up Area Of 92.90 Sq Mts With Boundaries: East: Residence Of Kalumal Karamchandani West: Street Then Residence Of Thakur Jagyasi North: Residence Of Hariaram Chaitram Kewalaramani South: Road And Then Residence Of Arjunadas Tailor

The borrower is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets. The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Edelweiss Asset Reconstruction Company Limited for the amount mentioned above and interest thereon.

Place: Nagpur Sd/- Authorized Officer  
Date: 14.10.2023 Edelweiss Asset Reconstruction Company Limited

**AXIS BANK LTD.**  
**Public Notice for - Auction of Pledged Assets being Gold Ornaments**

The Borrowers, in specific and the public in general are hereby notified that public auction of the Gold Ornaments pledged in the below accounts is proposed to be conducted by the **Axis Bank Ltd.** at the below mentioned Branches. The below mentioned Borrowers have availed the credit facility from the **Axis Bank Limited** against the pledge of Gold Ornaments ("Gold Loan Facility") in favour of the Bank towards the security. The Demand notices were issued to the Borrowers/Guarantors calling upon the Borrowers/Guarantors to pay their outstanding amount towards the Gold loan facility availed. As the Borrowers/Guarantors have failed to repay the outstanding loan amount, the bank is constrained to invoke the pledged and propose to conduct an E-auction sale of pledged gold ornaments more particularly described in schedule of property hereunder on **25/10/2023 at 12.30 pm to 3.30 pm** on "As is Where is", "As is What is", "Whatever There is" and "No Recourse Basis". Details of Borrowers and outstanding amount are as below.

Customer Name	Loan A/c.No.	Outstanding Amount	Date of Recall Notice	Gross Wt.	Net Wt.
<b>Branch Name : AKOT, [MAH]</b>					
Nitin Tryambakrao Lokhande	xxxxxxxxxx1438	146120.65	25/08/2023	53.740	52.800
<b>Branch Name : AMRAVATI [MH]</b>					
Rahul Subhashrao Lokhande	xxxxxxxxxx7401	104915.00	25/08/2023	32.100	27.300
Kalpana Laxman Yadav	xxxxxxxxxx5684	32072.00	25/08/2023	9.000	8.400
<b>Branch Name : ANJANGAON AMRAVATI[MH]</b>					
Dinesh Devrao Matkar	xxxxxxxxxx8194	98988.25	25/08/2023	30.750	25.500
<b>Branch Name : BRAMHAPURI [MH]</b>					
Praful Ravindra Dange	xxxxxxxxxx7167	45120.00	25/08/2023	18.200	14.500
<b>Branch Name : DARYAPUR BANOSA AMRAVATI [MH]</b>					
Manda Sanjayrao Manohare	xxxxxxxxxx5646	60540.00	30/05/2023	21.020	18.300
Sudhir Sureshrao Yeole	xxxxxxxxxx2406	27184.00	30/05/2023	10.740	8.950
<b>Branch Name : DURGAPUR [MH]</b>					
Sudhakar Kashinath Itekar	xxxxxxxxxx7589	104939.00	20/04/2023	31.440	31.300
<b>Branch Name : KAMPTEE [MH]</b>					
Sunita Ganeshsingh Thakur	xxxxxxxxxx6951	40916.00	30/05/2023	11.600	11.200
<b>Branch Name : KATOL [MH]</b>					
Mukesh Sukhdev Appa	xxxxxxxxxx6330	58301.00	25/08/2023	15.050	15.000
<b>Branch Name : WADI, NAGPUR NAG [MH]</b>					
Mamta Ramesh Pal	xxxxxxxxxx2889	80124.00	25/08/2023	24.300	23.610
<b>Branch Name : WANI [MH]</b>					
Vijay Vitthalrao Pidurkar	xxxxxxxxxx6042	157102.00	25/08/2023	58.270	44.560
<b>Branch Name : WARUD [MH]</b>					
Ramanand Ajabrao Kute	xxxxxxxxxx5804	206100.00	20/09/2023	57.110	55.600
Vishnu Sadashiorao Yawale	xxxxxxxxxx5908	97731.00	25/08/2023	37.060	29.500

Axis Bank Ltd. has the authority to remove account/change the auction date without any prior notice. Auction will be held online on <https://gold.samil.in> between 12.30 pm to 3.30 pm. For detailed Terms and conditions, please log into given website <https://gold.samil.in>

Place : Maharashtra Authorized Signatory  
Axis Bank LTD.

**Classifieds**

**BUSINESS  
BUSINESS OFFERS**

**Bangalore Based MFG of USFDA approved SPINAL IMPLANTS with 4000 plus successful surgeries conducted across India wishes to appoint distributors in unrepresented areas in India. High quality implants and option to return stock if not moving. Interested parties with spine experience can contact : 8886003173 salescoordinator@rivarpmedical.com <mailto:salescoordinator@rivarpmedical.com>**  
0050228248-2

**MATRIMONIAL  
BRIDE WANTED**

**BRAHMIN**  
Well qualified, beautiful girl for handsome Australian PR Punjabi Brahmin Boy, Master in Cyber Security, 22/01/1997, 5'10", 2:05 PM, Phagwara. #946353682 Marriage Bureaus Please Excuse.  
0020466161-1

**GUPTA/  
AGGARWAL**

**Agrawal - Bida Wanted**  
Bride Singhal, 6'1 boy, 25 years, Post Graduate, Own business and house at Navi Mumbai, Well settled, needs homely, educated girl, no demands. Mob: 9869007317/ 9137005725.  
0070867330-1

**KAYASTHA**

**Wanted Beautiful Bride**  
for Kayastha Indian Forest Service Officer 32/170cm, B.Tech, M.Tech from IIT Kanpur. Father Renowned Neurologist Owning a Hospital. Call: 7985670572, drspradhan@rediffmail.com  
0040688434-5

**NRI/GREEN CARD**

**UPPERCLASS AFFLUENT FAMILY SEEKS BEAUTIFUL SLIM DENTIST, DOCTOR, IT, MBA CA GIRL FOR HANDSOME DDS JAT SIKH BOY, 94/5' . FAMILY SETTLED ABROAD. CASTE NO BAR. TEXT DETAILS: +91 9306233483**  
0020466146-1

**PROPERTY  
PROPERTY FOR SALE**

**READY 1/2/3 BHK Flats, Shops & Offices**  
Khamla, Omkar Nagar, Jaitala, Hajaripahad, Gayatri Nagar, Untkhana, Dabha. Gandhi Builders- 8888820901/2, 7666883935.  
0080077655-1

**SMALL ADVT.  
BIG RESPONSE  
-Contact-  
0712-2236897  
0712-2236873**

**"IMPORTANT"**  
Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express (P) Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or Publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever.

**indianexpress.com**

**Unearth the truth to stay unbiased.**

**Inform your opinion with credible journalism.**

**The Indian Express. For the Indian Intelligent.**

**The Indian EXPRESS**  
— JOURNALISM OF COURAGE —

NAGPUR

# नवरात्रोत्सवावरही डेंग्यूचे सावट !

लोकसत्ता विशेष प्रतिनिधी

रुग्णसंख्या ७७६ वर

नागपूर : उपराजधानीतील डेंग्यू नियंत्रणात येताना दिसत नाही. बघता-बघता शहरातील रुग्णसंख्या ७७६ रुग्णांवर पोहोचली आहे. त्यामुळे नवरात्रोत्सवावरही डेंग्यूचे सावट असल्याचे चित्र आहे.

भूखंड व इतरत्र पाणी साचल्याने मोठ्या प्रमाणावर डास उत्पत्ती झाली. त्यातून शहरात डेंग्यूचा प्रकोप सुरू झाला. महापालिकेच्या आरोग्य विभागाकडून सतत हा आजार

नियंत्रणात असल्याचा दावा होत असला तरी शहरात डेंग्यूचे रुग्ण वाढतच आहेत. १ जानेवारी ते आजपर्यंत येथील डेंग्यूप्रस्तांची संख्या ७७६ रुग्णांवर पोहोचली आहे. शहरात आजपर्यंत वरील काळात ८ हजार ३०० संशयित रुग्णांचीही नोंद झाली आहे. ऑक्टोबर महिन्यातील १३ दिवसांत शहरात १ हजार १०० संशयित रुग्ण आढळले असून त्यापैकी ७४

रुग्णांमध्ये डेंग्यूचे निदान झाले आहे. आताही रुग्ण आढळत असल्याने डेंग्यूचे सावट कायम असल्याचे चित्र आहे. परंतु आता डेंग्यू नियंत्रणात असून संशयितांचे नमुने तपासणीसाठी येणे कमी झाल्याचा दावा नागपूर महापालिकेच्या आरोग्य विभागाकडून केला जात आहे. नमुने नसल्याने शनिवारी प्रयोगशाळेत तपासणीच झाली नसल्याचेही महापालिकेकडून सांगण्यात आले.

## हजारो अनुयायांचे बाबासाहेबांना अभिवादन

६७ वा धम्मचक्र

प्रवर्तन दिन

उत्साहात

लोकसत्ता प्रतिनिधी

नागपूर : ६७ वा धम्मचक्र प्रवर्तन दिन दीक्षाभूमीवर उत्साहात साजरा करण्यात आला. हजारो अनुयायी आज सकाळपासून दीक्षाभूमीवर येत होते. सायंकाळी अनुयायांची गर्दी वाढली.

याप्रसंगी बसप नेते व कार्यकर्त्यांनी धम्मचक्र प्रवर्तन दिन चिरायू हो, बाबासाहेब करे पुकार, बौद्ध धम्म का करो स्वीकार, जयश्रीम का नारा गुंजेगा, भारत के कोनेकोने



वीज पुरवठा खंडित

दीक्षाभूमीवर सायंकाळी ६.५५ वाजता वीज पुरवठा खंडित झाला. काचीपुरा चौक, अण्णाभाऊ साठे चौक या दीक्षाभूमीच्या मुख्य मार्गावरील विद्युत् पुरवठा खंडित झाल्याने लोकांना विविध समस्यांचा सामना करावा लागला. महापालिकेच्या पथदिव्यांना वीज पुरवठा करणाऱ्या वितरण पेटीत स्फोट झाला. या वितरण यंत्रणेवर क्षमतेहून जास्त ताण आल्याने हा स्फोट झाल्याचे बोलले जाते. हा वीज पुरवठा महावितरणमुळे खंडित झाल्याचा समज झाल्याने अनुयायींनी महावितरण कार्यालयात संताप व्यक्त केला. त्यानंतर महापालिकेकडून दुरुस्तीचे काम हाती घेतले गेले. परंतु रात्री सव्वा आठपर्यंत येथील वीज बंदच होती. दरम्यान, काचीपुरा चौक ते रामदास पेठ, कल्पना बिल्डिंग या मार्गावर महापालिकेच्या नावाने बनावट पावतीवर नॅशनल पॅट पार्कच्या नावाखाली चालकांकडून शुल्क आकारण्यात आले. वरिष्ठांनी याची त्वरित दखल घ्यावी, अशी मागणी उत्तम शेवडे यांनी केली.



विजयाचा जल्लोष : एकदिवसीय विश्वचषक क्रिकेट स्पर्धेत शनिवारी भारत-पाकिस्तानमधे झालेल्या सामन्यात भारताने पाकिस्तानावर विजय मिळवला. या विजयाचा आनंद लक्ष्मीभवन चौकात साजरा करण्यात आला.

## नरेंद्र जिचकार यांच्या हकालट्टीचा ठराव

डॉ. गजराज हटेवार यांची माहिती

लोकसत्ता प्रतिनिधी

नागपूर : काँग्रेसचे प्रदेश सचिव नरेंद्र जिचकार यांनी विभागीय आढावा बैठकीत माईक हिसकावून गोंधळ निर्माण केला, बैठक उधळण्याचा प्रयत्न केला. त्यामुळे त्यांच्यावर पक्ष शिस्तभंगाची कारवाई करून त्यांचे प्राथमिक सदस्यत्व रद्द करावे, तसेच पक्षातून कायमची हकालपट्टी करावी, असा ठराव नागपूर शहर जिल्हा काँग्रेस शिस्तपालन समितीने प्रदेश काँग्रेस शिस्तपालन समितीचे अध्यक्ष पृथ्वीराज चव्हाण यांच्याकडे पाठवला आहे, अशी माहिती शहर काँग्रेसचे प्रधान महासचिव डॉ. गजराज हटेवार यांनी प्रसिद्ध पत्रकाद्वारे दिली.

शहराच्या आढावा बैठकीत जिचकार यांनी शिवीगाळ केली. तसेच विकास ठाकरे यांच्या हातातून माईक

हिसकावण्याचा प्रयत्न केला. यामुळे व्यासपीठावर गोंधळ निर्माण झाला. व्यासपीठावरून अध्यक्ष खाली घसरले, असे या प्रस्तावात नमूद आहे.

जिचकार यांची गरुडा इस्फास्टूकवर कंपनी भाजप नेत्यांच्या भागिदारीतून तयार झाली आहे. या कंपनीने अंबाझरी उद्यान परिसर येथील डॉ. बाबासाहेब अंबेडकर सांस्कृतिक भवन पाडले. त्यामुळे ऑंबेडकरी जनतेच्या भावना दुखावल्या. त्यातून आंदोलन उभे राहिले. विकास ठाकरे हे पश्चिम नागपूर क्षेत्रातील आमदार असल्याने आणि अंबाझरी त्यांच्या मतदार संघात असल्याने त्यांनी हा विषय विधानसभेमध्ये लावून धरला. यामुळे शासनाने भाडेपट्टीवर दिलेली जागा परत घेण्याचे ठरवले. यामुळे चिडून् शहर काँग्रेस यांनी पक्षाचा कार्यक्रम उधळण्याचा प्रयत्न केला, असेही पृथ्वीराज चव्हाण यांना पाठवलेल्या पत्रात नमूद करण्यात आले आहे.

## ठाकरेंच्या आदेशाने गुंडांकरवी हल्ला

नरेंद्र जिचकार यांचा

आरोप

लोकसत्ता प्रतिनिधी

नागपूर : काँग्रेसच्या उदयपूर अधिवेशनातील ठरावावर चर्चा होऊ नये म्हणून नागपूर जिल्हानिहाय आढावा बैठकीत शहराध्यक्ष विकास ठाकरे यांनी त्यांच्या गुंडांकरवी मारहाण हल्ला केल्याची तक्रार प्रदेश सचिव नरेंद्र जिचकार यांनी काँग्रेसचे राष्ट्रीय अध्यक्ष मल्लीकार्जुन खरगे यांच्याकडे केली आहे.

या तक्रारीनुसार, आमदार विकास ठाकरे १० वर्षांपासून शहर काँग्रेस अध्यक्ष आहेत. उदयपूरच्या ठरावानुसार पाच वर्षांपेक्षा अधिक काळ झालेल्यांना पदमुक्त करावचे आहे. तसेच एक

पद एक व्यक्ती असाही ठराव आहे. पण, ठाकरे अद्यापही पदावर आहेत. ते आमदार आणि शहराध्यक्षपदी देखील आहेत.

त्यांनी अध्यक्षपदाचा राजीनामा नावापुरता दिला आहे. शहर काँग्रेसचा कारभार तेच बघत आहेत. आढावा बैठकीच्या विषयपत्रिकेत उदयपूर ठरावावरील चर्चा होती. ते मुद्दे चर्चेले आले नाही म्हणून त्यावर बोलण्यासाठी उभा झालो. मला बैठकीत बोलण्याची संधी मिळू नये म्हणून ठाकरे यांच्या समर्थकांनी तयारी करून ठेवली होती. प्रदेश सचिव या नात्याने आपण विभागीय बैठकीत सर्व नेत्यांचे या मुद्दाकडे लक्ष वेधणार होतो. मात्र मला बोलू दिले नाही. एवढेच नव्हे तर ठाकरे यांच्या गुंडांनी धक्काबुकी केली, अशी तक्रार जिचकार यांनी खरगे यांच्याकडे केली आहे.

## सोन्याचे दर

६० हजारांवर

लोकसत्ता विशेष प्रतिनिधी

नागपूर: गणेशोत्सवानंतर सोन्याचे दर सातत्याने कमी होऊन ९ ऑक्टोबरला ५७ हजार ७०० रुपये प्रति दहा ग्राम असे खाली आले होते. परंतु नवरात्र सुरू होत असतानाच दर वाढले. १४ ऑक्टोबरच्या दुपारी २ वाजता ६० हजार रुपये प्रति दहा ग्राम दर नोंदवले गेले.

नागपुरातील सराफा बाजारात १४ ऑक्टोबरच्या दुपारी २ वाजता प्रती दहा ग्रॅम २४ कॅरेट सोन्याचे दर ६० हजार रुपये, २२ कॅरेटचे दर ५७ हजार रुपये, १८ कॅरेटचा दर ४८ हजार रुपये, १४ कॅरेटचा दर ३९ हजार रुपये होते. तर चांदीचे दर प्रति किलो ७२ हजार १०० रुपये होते.

## नवोदित साहित्यिकांनी आधुनिक तंत्रज्ञानाचा वेध घ्यावा

लोकसत्ता प्रतिनिधी

डॉ. मुरहरी केळे यांचे आवाहन साहित्य संमेलनाचे उद्घाटन

नागपूर : सध्याचा काळ हा तंत्रज्ञानाचा आहे. कृत्रिम बुद्धिमत्तेसारख्या तंत्रज्ञानाने सगळे जग बदलत आहे. अशावेळी नवोदित साहित्यिकांनी लेखन करताना आधुनिक तंत्रज्ञानाचा वेध घ्यावा, असे आवाहन ज्येष्ठ साहित्यिक डॉ. मुरहरी केळे यांनी केले.

परिषदेच्यावतीने आयोजित ३०व्या नवोदित मराठी साहित्य संमेलनाचे संमेलनाध्यक्ष म्हणून ते बोलत होते. डॉ. वसंतराव देशपांडे सभागृहात शनिवारी हे संमेलन आयोजित करण्यात आले होते. उद्घाटन समारंभाला स्वामनाध्यक्ष श्रीमंत राजे मुधोजी भोंसले, परिषदेचे राष्ट्रीय अध्यक्ष शरद गोरे, विदर्भ प्रदेशाध्यक्ष

मिलिंद रंगारी, नागपूर शहराध्यक्ष सागर मानकर, महिला आघाडी विदर्भ प्रदेशाध्यक्ष संगीता बांबोळे तसेच इतर मान्यवर उपस्थित होते. मराठी भाषेचे वैभव असलेल्या संत साहित्यात जगण्याचे अनेक पैलू आले आहेत. संतसाहित्यातील एकका विषयाचा अभ्यास संपूर्ण आयुष्यभर पुरू शकतो. त्यामुळे, संतसाहित्य हे

कधीही जुने होऊ शकत नाही, असेही केळे म्हणाले. श्रीमंत राजे मुधोजी भोंसले यांनी, प्रत्येक भाषेचे स्वतंत्र महत्त्व असल्याचे सांगितले.

निर्मात्रक शरद गोरे यांनी, सध्याचा काळात विचारवंतांमध्ये विचार उरलाय का, असा सवाल उपस्थित केला. प्रास्ताविक मिलिंद रंगारी यांनी तर संचालन

## मान्यवरांचा सत्कार

उद्घाट कार्यक्रमात गोल्डन सीताफळचे जनक म्हणून ओळखले जाणारे बार्शी येथील नवनाथ करपटे, जामखेडचे शिक्षणमहर्षी भानुदास बोराटे, छत्रपती संभाजीनगर येथील कवी विवेक जोशी आणि पंढरपूर येथील कवयित्री रत्नप्रभा पाटील यांचा मान्यवरांच्या हस्ते सत्कार करण्यात आला.

दीक्षा भावे यांनी केले. दिवसभर झालेल्या संमेलनात कवीसंमेलन, परिषंवाद आदी कार्यक्रम झाले.

## प्रेमभंगामुळे युवकाची आत्महत्या

नागपूर : प्रेमभंगामुळे युवकाची तरुणाने गळफास घेऊन आत्महत्या केली. अंशू सोरटे (नारावस्ती) असे मृत युवकाचे नाव आहे. ही घटना शुक्रवारी जरीपटकात उघडकीस आली. अंशू हा एका तरुणीच्या प्रेमात होता. त्या तरुणीने काही दिवसांपासून त्याच्याशी अबोला धरला होता. त्यामुळे तो नैराश्यात गेला. तणावातून अंशूने शुक्रवारी मध्यरात्रीच्या सुमारास गळफास घेऊन आत्महत्या केली, अशी माहिती पोलीसांनी दिली.

## २०० कोटींच्या विकासकामांची घोषणा

भुयारी मार्गाला स्व. दत्ताजी डिडोळकर यांचे नाव नितीन गडकरींच्या हस्ते भूमिपूजन

लोकसत्ता प्रतिनिधी

नागपूर : केंद्रीय रस्ते निधीतून नागपूर शहर व जिल्ह्यात २०० कोटींच्या नवीन प्रकल्पांची घोषणा केंद्रीय मंत्री नितीन गडकरी यांनी केली. माहेश्वरी भवन ते विद्यापीठ भुयारी मार्गाला स्व. दत्ताजी डिडोळकर यांचे नाव देण्यात येणार असल्याचीही घोषणाही यावेळी करण्यात आली.

अखिल भारतीय विद्यार्थी परिषदेचे संस्थापक आणि युवकांचे प्रेरणास्थान स्व. दत्ताजी डिडोळकर यांच्या जन्मशताब्दी वर्षानिमित्त राष्ट्रासंत तुकडोजी महाराज नागपूर विद्यापीठ ते झिरो माईलपर्यंत नव्याने तयार करण्यात आलेल्या मार्गाला स्व. दत्ताजी डिडोळकर यांचे नाव देण्यात आले. यावेळी मानस चौक ते इन्स्टिट्यूट ऑफ



सायन्स पर्यटतच्या भुयारी (अंडरपासचा) मार्गाचे भूमिपूजन गडकरी यांच्या हस्ते करण्यात आले. झिरो माईल येथील मेट्रो स्टेशन जवळ झालेल्या कार्यक्रमाला महापालिका आयुक्त डॉ. अभिजित चौधरी, विद्यापीठाचे कुलगुरु डॉ. सुभाष चौधरी, जन्मशताब्दी समारोह आयोग समितीचे सचिव अजय

संचेती, विजय डिडोळकर उपस्थित होते. या भुयारी मार्गाचे काम मेट्रो ला दिले असून काही दिवसात कामाला सुरुवात होईल असे आश्वासन गडकरी यांनी दिले. झाशीराणी चौक ते वाडी पोलीस ठाणे सिमेंट रस्ता आणि तिथे होणाऱ्या उड्डाण पुतला स्व. श्रीकांत जिचकार यांचे नाव देण्यात येईल, अशी माहितीही त्यांनी दिली. त्यानंतर

दत्ताजींच्या कुटुंबीयांचा सत्कार करण्यात आला. तत्पूर्वी डिडोळकर यांचे म्युल तयार करणारे संजय गर्जलवार यांचा देखील सत्कार गडकरी यांच्या हस्ते झाला. कार्यक्रमाला आमदार प्रवीण डोळे, विकास कुंभारे, कृष्णा खोपडे, माजी महापौर अनिल सोले, दयाशंकर तिवारी, जन्मशताब्दी समारोह आयोग समिती व समारोह समितीच्यावतीने अध्यक्ष अॅड. सुनील पाळधीकर, उपाध्यक्ष आ. डॉ. रामदास आंबटकर, सचिव डॉ. मुरलीधर चांदेकर, विनय माहूरकर, डॉ. उषेंद्र कोटेकर, प्रा. अनिल सोले, महामेट्रोचे संचालक अनिल कोकाटे उपस्थित होते. प्रास्ताविक जन्मशताब्दी समितीचे सह-सचिव जयंत पाठक यांनी केले. रेणुका देशकर यांनी संचालन तर मनीष सोनी यांनी आभार मानले.

## स्कूल ऑफ स्कॉलर्स, मुंडले स्कूल प्रथम

सुरेशी, सारस्वत संगीत विद्यालय व एकदंत क्रिएशन नागपूर यांच्या संयुक्त विद्यमाने डॉ. प्रतिभा लक्ष्मणराव सेनाड स्मृतिप्रार्थय 'अवघा रंग एक झाला' विदर्भस्तरीय आंतरशास्रीय समूह अभंग गीत गावून स्पर्धेत स्कूल ऑफ स्कॉलर्स वानाडोंगरी आणि मुंडले स्कूलने प्रथम पारितोषिक पटकवाले. शिक्षक सहकारी बँक महाल येथे झालेल्या या स्पर्धेत अभंग गावून स्पर्धेचे हे यंदाचे आठवे वर्ष आहे. एकूण ३५ शाळांनी अभंग गावून स्पर्धेत सहभाग घेतला. त्यातून दहा शाळांची महाअंतिम फेरीसाठी निवड करण्यात आली होती. पारितोषिक वितरण कार्यक्रमाच्या अध्यक्षस्थानी शिक्षक सहकारी बँकेचे अध्यक्ष प्रा. अनिल सोले होते तर प्रमुख पाहुणे म्हणून भायज शहर अध्यक्ष जितेंद्र बंटी कुकडे, मैत्री परिवाराचे प्रा. प्रमोद पेंडेके, अॅड. रमण सेनाड, मदन सेनाड उपस्थित होते.

## विदर्भ लिटररी फेस्टिवलमध्ये रोहन चक्रवर्ती यांची माहिती

## वाघांच्या संवर्धनासाठी व्यंगचित्रांचा आधार

लोकसत्ता विशेष प्रतिनिधी

नागपूर : मी दंतचिकित्सक बनण्याच्या मार्गावर होतो. परंतु, मला एका वाघाने दंतचिकित्सा अर्थ्यांवर सोडण्यास भाग पाडले. माझ्यातला जन्यजीवप्रेमी एका व्याघ्रदर्शनाने बाहेर आला आणि वाघांच्या संवर्धनासाठी मी व्यंगचित्राचा आधार घेतला, अशी माहिती लेखक रोहन चक्रवर्ती यांनी दिली. विदर्भ लिटररी फेस्टिवलतर्फे 'ग्रीन ह्युमर फॉर ग्रेंथिंग प्लॅनेट अँड पगमावर्स अँड कार्बन फूटप्रिंट्स' या पुस्तकाविषयी त्यांच्याशी संवाद साधण्यात आला. हिस्लॉप महाविद्यालयाचे ड्रॅगजी विषयाचे



## 'ग्रीन ह्युमर'मध्ये स्थान

रोहन चक्रवर्ती यांची निसर्गाची निगडित व्यंगचित्रमालिका 'ग्रीन ह्युमर' ही प्रतिष्ठित अशा गो कॉमिक्समध्ये प्रसिद्ध करण्यात आली होती. जागतिक पातळीवरील कॉमिक्समध्ये व्यंगचित्र प्रसिद्ध करण्याची संधी मिळालेले ते पहिले भारतीय कलाकार आहेत. ही व्यंगचित्र मालिका पुस्तक रूपात देखील प्रकाशित झाली आहे. याशिवाय डब्ल्यूडब्ल्यूएफचा आंतरराष्ट्रीय पुरस्कार देखील त्यांना मिळाला आहे.

## शहरात सर्वत्र उत्साह

लोकसत्ता प्रतिनिधी

नागपूर : अश्विन महिन्याच्या शुक्ल पक्षातील प्रतिपदा तिथीपासून नवरात्राची सुरुवात होते आणि नवमीला समाप्त होते. उद्या रविवारापासून नवरात्रोत्सवाची सुरुवात होत आहे. रविवारी सकाळी घटस्थापना होणार असून कोराडी, आग्याराम मंदिर, पारडीसह शहरातील विविध भागातील मंदिरांवर आकर्षक रोषणाई करण्यात आली आहे.

बाजारपेठेतही रेलचके दिसून येत आहे. उद्या सकाळी दुर्गादेवीची प्रतिष्ठापना केली जाणार असल्यामुळे सार्वजनिक देवी उत्सव मंडळाचे पदाधिकारीही देवीच्या स्वागताच्या तयारीला लागले आहेत. कोराडीतील जगदंबा मंदिरात, पारडीतील भवानी मंदिरात, गणशेठ भोसलेकालिन आग्याराम देवी मंदिरात, प्रतापनगर येथील दुर्गादेवी मंदिरात, नंदनवन येथील आदिशक्ती माता मंदिरात, महालातील अयाचित मंदिर व त्याच परिसरातील

## कलश स्थापना मुहूर्त

नवरात्रीच्या प्रतिपदा तिथीला, कलशाची विधीपूर्वक स्थापना केली जाते आणि 9 दिवस उपवास आणि पूजा करण्याचा संकल्प केला जातो. शरदीय नवरात्रीच्या पहिल्या दिवशी पुजेचा शुभ मुहूर्त १५ ऑक्टोबरला सकाळी ११.४४ ते दुपारी १२.३० पर्यंत असणार आहे.

नवचंडिका मंदिरात नवरात्रोत्सवाची तयारी पूर्ण झाली आहे. शिवाय शहरातील अभ्यंकर नगर, खामला, नंदनवन आदी भागात दुर्गात्सव व तयारी अंतिम टप्प्यात आहे. कोराडी येथील नवनिर्मित रामायण सांस्कृतिक केंद्र देखील यावेळी भाविकांना पाहता येणार आहे. चारचाकी वाहनांच्या पार्किंगसाठी मंदिराच्या मागच्या भागात गवसस्था करण्यात आली आहे तर दुचाकी वाहनांच्या पार्किंगची व्यवस्था मंदिराच्या समोरच्या परिसरात आहे. नागपूरहून कोराडीपर्यंत महापालिकेच्या ७४ बसेस उपलब्ध असतील. आर्याचित मंदिर व सीताबर्डी टर्मिनल्सवरून या बसेस कोराडीकडे येतील.

